CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

M.A. No. 62/1396/2021 T.A. No. 62/2170/2021

This the 13th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

1.	Ajaz Ahmad Khan S/o Hassan Mohd Khan R/o Krangsoo Anantnag, age 54 yea	ırs.

(By Advocate:- Ms.Jasiya Ali)

Administrativ

Versus

- 1. Union Territory of Jammu and Kashmir through Commissioner/Secretary to Government, Public Works (R&B) Department, Civil Sectt. Jammu/Srinagar.
- 2. Chief Engineer, Public Works (R&B), Kashmir Srinagar.
- 3. Superintending Engineer, PWD (R&B), Circle Anantnag/Pulwama, HQ Khanabal.
- 4. Executive Engineer, R&B (Division), Vailoo, Anantnag.
- 5. Executive Engineer, R&B Division Qazigund, Kulgam.

....Respondents

(By Advocate: Mr.Amit Gupta, AAG)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

MA/62/1396/2021 has been filed by the applicants seeking withdrawal of TA/62/2170/2021. The MA is allowed and the T.A. is dismissed as withdrawn.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

/kdr/